## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 13(ND)10 **CA. NO**,

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE COMPANY: Sh. Kapoor Chand V/s. . M/s. T.I. Steels Pvt Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Ashish Aggar 1 Advocat for 26/265

## ORDER

The counsel for Respondents 1 & 12 was discharged by the predecessor Bench without notice to the respondents. Let court notice be issued to them.

2. Counsel for the Petitioner and Respondent No.1 was discharged without notice to the parties. Let the court notice be issued to them **for 05.10.2016.** 

(Ina Malhotra) Member Judicial